

Notice Inviting Quotation

Civil Courts, Deoghar

Letter No. 69/21

Dated March 08, 2021

Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 12.03.2021 for Purchase of 20 (Twenty) chairs of chamber of Judicial Officers of Civil Court, Deoghar & Sub-divisional Civil Court, Madhupur.

Any further details may be collected from the office of Judge-In-Charge, Civil Court, Deoghar during 10.30 AM – 5.00 PM (Monday to Saturday).


The sealed quotations must clearly mentioning the rates with specification including but not limited to **Name of Brand, Size, Design, Weight, Colour** etc and time to be required for supplying the articles must reach in the Office undersigned within stipulated time period.

Note :- *The quotation may be mailed at the official E-mail Id of Civil Court i.e. deogharcivilcourts@gmail.com, but the hardcopy of quotation must reach to the office of undersigned on or before 12.03.2021.

*Price quoted must be inclusive of all taxes/ GST, if applicable.

*No Quotation will be entertained after due date.

*The court Reserves the right to accept or reject any or all Quotations without assigning any reason.


Judge-in-Charge
Civil Courts, Deoghar